

**DIVISION BENCH**

**ITEM NO.127**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.17/2021 IN C Appeal No. 96/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 20<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHANVI TRADEMART PVT LTD V/S ROC.</b>
<b>UNDER SECTION</b>	<b>252(3) OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 5<sup>th</sup> March, 2024.

**-Sd-**

**(Court Officer)**

**20<sup>th</sup> February, 2024**

*Priya Agarwal  
(Stenographer)*